

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

APPEAL NOS. 107 & 117 OF 2015

Dated : 23rd January, 2017

In the matter of:

APPEAL NO. 107 OF 2015

Haryana Power Purchase Centre & Anr.

...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

Appeal No. 117 of 2015

Lanco Amarkantak Power Ltd.

...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **01.03.2017.**

Court Master